

IN THE HIGH COURT OF JHARKHAND AT RANCHI**W.P.(S) No. 78 of 2020**

Achha Oraon

..... Petitioner

Versus

Union of India & Ors.

..... Respondents

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

 For the Petitioner :

For the Respondent nos. 1 to 5: Mr. Gautam Rakesh, Advocate

02/Dated: 26/06/2020

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Inspite of the best efforts made by the Court Master, connectivity with the learned counsel for the petitioner has not been made.

Mr. Gautam Rakesh, learned counsel appearing for the respondent nos. 1 to 5 is present.

Learned counsel for the respondent nos. 1 to 5 is directed to file counter-affidavit within four weeks.

Post the matter on 28.08.2020.

(Sanjay Kumar Dwivedi, J.)

Satyarthi/